

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION No. 2345**  
ANSWERED ON 09.03.2021

**SVAMITVA SCHEME**

2345. DR. SUKANTA MAJUMDAR:  
SHRI RAJA AMARESHWARA NAIK:  
SHRI BHOLA SINGH:  
SHRI RAJVEER SINGH (RAJU BAAIYA):  
SHRI VINOD KUMAR SONKAR:  
SHRIMATI MANEKA SANJAY GANDHI:  
SHRIMATI SANGEETA KUMARI SINGH DEO:  
DR. JAYANTA KUMAR ROY:  
SHRIMATI SARMISTHA SETHI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has recently launched SVAMITVA scheme to provide property cards in villages across the country;
- (b) if so, the details thereof including the number of villages covered, funds sanctioned, State-wise;
- (c) the details of progress made under the above scheme including the number of beneficiaries, State-wise including in the State of West Bengal;
- (d) whether all the States are not implementing the SVAMITVA schemes;
- (e) if so, the Government's reaction thereto and the details of remedial steps being taken by the Government in this regard; and
- (f) whether the Government has data of the total rural-inhabited land mapped under the SVAMITVA scheme, if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF PANCHAYATI RAJ  
(SHRI NARENDRA SINGH TOMAR)

(a) to (e): Yes Sir. The Government has launched SVAMITVA, a Central Sector Scheme with the aim to provide an integrated property validation solution by demarcation of rural abadi areas using Drone Surveying technology, with the collaborative efforts of the Ministry of Panchayati Raj, State Panchayati Raj

Departments, State Revenue Departments and Survey of India (Sol). The pilot phase of the scheme is being implemented during 2020-21 in the States of Andhra Pradesh, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Punjab, Rajasthan, Uttar Pradesh, and Uttarakhand. From 2021-2025, the Scheme would be implemented across the country in phased manner and would eventually cover all the villages of the country including State of West Bengal. Under the scheme, funds to Sol have been provided for two components: Large Scale Mapping (LSM) and establishment of Continuous Operating Reference Station (CORS). Funds have also been provided to States for Information, Education, Communication (IEC) and setting up of State Project Monitoring Unit. The State-wise details of funds sanctioned, villages covered and Property Cards distributed under the scheme is at **Annexure-I**.

(f) Survey of rural land in India for settlement and record of rights had last been completed many decades back and moreover, rural inhabited lands were not surveyed/mapped in many States. Under the SVAMITVA scheme, it is envisaged to facilitate creation of durable record of property holdings in rural areas where no proper legacy records exist through high resolution and accurate image based maps.

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**Annexure-I**

Annexure referred to in reply to part (a) to (e) of the Lok Sabha UnStarred Question No. 2345 answered on 09.03.2021 regarding 'SVAMITVA Scheme'.

**State-wise details of funds sanctioned, villages covered and Property Cards distributed as on 5-3-2021**

<b>S.N.</b>	<b>States/ Government Bodies</b>	<b>Amount (in ₹)</b>	<b>Number of villages covered</b>	<b>Total Property Cards Distributed</b>	<b>Component</b>
1	Haryana	21,61,270	315	62,458	For IEC and SPMU
2	Karnataka	7,75,000	2	121	
3	Madhya Pradesh	47,68,750	51	3,132	
4	Uttar Pradesh	1,44,75,000	1,578	2,09,845	
5	Uttarakhand	15,10,000	386	15,151	
6	Maharashtra	-	101	14,000	
7	Survey of India	25,20,00,000			Establishment of 210 CORS in Haryana Madhya Pradesh, Punjab & Rajasthan,
8	Survey of India	14,55,00,000			Large Scale Mapping in villages of Haryana, Karnataka, Madhya Pradesh, Maharashtra, Uttar Pradesh and Uttarakhand
<b>TOTAL</b>		<b>42,11,90,020</b>	<b>2,433</b>	<b>3,04,707</b>	

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